

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2168
ANSWERED ON:12.08.2011
CASES AGAINST GUTKHA PAN MASALA AND CIGARETTE MANUFACTURERS
Argal Shri Ashok

Will the Minister of FINANCE be pleased to state:

- (a) the number of cases registered by the Central Excise and Customs Department in regard to tax evasion by gutkha, pan masala, cigarette manufacturers during each of the last three years and the current year;
- (b) the number of cases out of the above in which show cause notices were not issued alongwith the reasons therefor;
- (c) the amount of excise duty involved in the cases in which show cause notices were riot issued;
- (d) the number of cases in which show cause notices were issued and tax evasion was confirmed and the amount of excise duty involved therein; and
- (e) the steps taken or proposed to be taken for recovery of the outstanding duties at the earliest;

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S S PALANIMANICKAM)

- (a) to (e): The information is being collected and will be submitted shortly.